[RAJYA SABHA]

- (b) The following steps have been taken by the Government to popularize solar energy for permanent self-sufficiency:
 - (i) Government of India has lunched Jawaharlal Nehru National Solar Mission (JNNSM) on 11th January, 2010. The Mission targets deployment of 20,000 MW of grid connected solar power by 2022 in three phases.
 - (ii) Grant of subsidy on off-grid applications.
 - (iii) Provision for renewable purchase obligation for solar has been made in the National Tariff Policy.
 - (iv) Concessional Import duty/Excise duty exemption for setting up of solar power plants, accelerated depreciation and tax holiday.
 - (v) Generation based incentive and facility for bundled power for Grid connected Solar Power Projects through various interventions announced from time to time.
 - (vi) Awareness programmes such as exhibitions, training workshops etc. are being conducted.
 - (vii) Several R&D efforts have been initiated for new technologies and improvement in efficiency.
 - (viii) Private Solar Power Developers are free to choose the technology based on their financial position and other related factors.

Delay in completion of electrification work under RGGVY

- 608. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of POWER be pleased to state:
- (a) whether it is a fact that the poor performance of implementing contractors engaged by the Central Public Sector Undertakings (CPSUs) delays the completion of Rajiv Gandhi Grameen Vidyut Yojana (RGGVY) scheme during the Eleventh Plan Period as they are unable to engage adequate manpower as per requirement;
- (b) whether necessary directives has been given to the CPSUs (NTPC, PGCIL and NHPC) to expedite the electrification works under RGGVY scheme; and

(c) whether in worst case scenario Government will go for open tender for the early completion of RGGVY electrification schemes?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) Under Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY), projects are to be executed on turnkey basis by the Implementing Agencies. Accordingly the Implementing Agencies/State Utilities/CPSUs (NTPC, PGCIL, DVC and NHPC) award the contracts to the Contractors after open tendering/competitive bidding. The performance of CPSUs is generally satisfactory in regard to progress achieved during Eleventh Plan Period. However, in a few cases there have been some problems with the turnkey contractors. The performance of CPSUs w.r.t. coverage is as under:

CPSUs Eleventh Plan	Un/de-electrifled villages (UEV)			Below Poverty Line (BPL) households		
	Revised Coverage	Achievement (as on 15.11.2013)	Percentage with respect to revised coverage	Revised Coverage	Achievement (as on 15.11.2013)	Percentage with respect to revised coverage
PGCIL	9722	9477	97%	2401587	2234497	93%
NHPC	5721	5590	98%	1489551	1356234	91%
NTPC	11280	11265	100%	2300023	2260072	98%
DVC	3584	3268	91%	281728	226183	80%

- (b) The following steps have been taken to expedite the electrification works under RGGVY:
 - Government of India has set up an inter-Ministerial Monitoring Committee
 which periodically meets to sanction projects and review progress of
 implementation.
 - District Committees have been set up in all the States to monitor the progress of rural electrification works.
 - The States also hold monthly meeting under the Chairmanship of Chief Secretary to resolve the bottlenecks in implementation of RGGVY.
 - The Government of India and Rural Electrification Corporation (REC), the nodal agency for RGGVY, conduct frequent review meetings with all the stakeholders; the concerned State Governments, State Power Utilities

and Implementing Agencies for expeditious implementation of the scheme as per the agreed schedule.

- Ministry of Rural Development expanded the scope of District Level Vigilance and Monitoring Committee for "Review of RGGVY" as a regular agenda item in the District Level Vigilance and Monitoring Committee Meetings.
- Recently Minister of Power has written a letter to all Hon'ble Members of Parliament indicating the progress of their respective parliamentary constituencies where RGGVY works are in progress to review the progress of the projects in their Parliamentary Constituencies. They have also been requested to monitor the projects at their level and also discuss the same in the District Vigilance and Monitoring Committee meetings in presence of public representatives as well as district officials so that the issues affecting the progress are resolved expeditiously.
- To ensure qualitative execution of rural electrification works, a three tier quality control mechanism has been enforced under RGGVY in Eleventh Plan.
- The Special Review Meetings for the slow moving projects are taken at the project level with the top management of the contracting agencies, implementing CPSUs, concerned State DISCOM/Utility and respective State Governments to identify the bottlenecks and necessary directions are issued to all the stakeholders to resolve the issues and complete the work at the earliest.
- As per RGGVY guidelines, the Implementing Agencies award the work by inviting open tenders.

Bridging of Power Grids of various regions

- 609. DR. V. MAITREYAN: Will the Minister of POWER be pleased to state:
- whether Government could not provide the requested quantity of electricity to Tamil Nadu from the Central pool and from the surplus power returned by certain States to the Centre;
- whether it is a fact that the Grid connectivity amongst the Southern Power Grid with Power Grids of other regions are inadequate to cater the Power Transit between Tamil Nadu and other States: